## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH **NEW DELHI**

C. P. NO. 48(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M.

NAME OF THE COMPANY: M/s. Sh. Anish Kumar V/s. M/s. Friends Flight Fares Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

NAME DESIGNATION REPRESENTATION SIGNATURE

- Ld. Counsel for the petitioner submits that he shall be filing his rejoinder during the course of the day with an advance copy to the opposite counsel.
- Learned counsels for the parties are requested to file their written 2. synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.
- To come up on 25.08.2016 at 10.30 a.m. 3.

(Ina Malhotra) Member Judicial

(K. v aradnarajan) Momber Indicial